

**Implementation of Kothari Commission's Recommendations**

124. SHRI BANAMALI PATNAIK : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the steps taken to implement the recommendations of the Kothari Commission ;

(b) the assistance given by Centre to States to implement the programme with priorities fixed, if any ; and

(c) whether the desirability of implementing a uniform syllabus all over the country has been considered, if so, the steps taken or proposed to be taken in the direction ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURUL HASAN) : (a) and (b). The Report of the Education Commission (1964-66) was discussed with all the interests concerned such as the State Governments, Universities etc. and also in both the Houses of Parliament. In the light of these discussions, Government issued a Resolution on the National Policy on Education which indicates the priority programmes. This Resolution was accepted as the basis of the Fourth Five Year Plan by the Centre and the States. Efforts are being made to give effect to it, within the limitations of the resources available. Various educational authorities have also taken steps to implement some of the recommendations. Government are considering further steps to persuade the State Governments, Boards of Education and Universities to implement other recommendations.

There is no separate grant given by the Centre to the States to implement the recommendations of the Education Commission. The Central grants to the States are given on the basis of certain general principles laid down by the Government in consultation with the Planning Commission for the State Plans as a whole, including Education. However, the Central assistance for primary education is being earmarked.

(c) Education being a State subject, it may not be possible, to have an absolutely

uniform syllabus in all parts of the country. There is, however, a recognised need for basing curricula on certain broad and common principles, in the interest of national integration and improvement of standards. The Government of India is striving to work with the States towards this objective.

**Bill *re.* National Capital Region**

125. SHRI BANAMALI PATNAIK : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government propose to introduce a Bill for the creation of National Capital Region as recommended in the Delhi Master Plan ?

(b) if so, the idea behind this Bill ; and

(c) the main features of the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) Yes.

(b) and (c). It is proposed to set up a Statutory National Capital Regional Planning Board consisting of the representatives of the Central Government, the Governments of Uttar Pradesh, Haryana and Rajasthan and the Union Territory of Delhi. The Board will ensure the formulation of an integrated regional development plan and finance some of the key projects of the plan. The actual implementation of the plan will be the responsibility of the concerned State Governments.

**Central Assistance to Orissa for Rabi Cultivation**

126. SHRI BANAMALI PATNAIK : Will the Minister of AGRICULTURE be pleased to state :

(a) whether any assistance has been given to Orissa for Rabi cultivation programme as in the case of Bihar ;

(b) if so, the particulars thereof ; and

(c) how it is proposed to be utilised ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI